

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/434/2021

Date of Order: 21.04.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SOHINI RAY

--Applicant

--vs--

RAJA RAM MOHAN ROY LIBRARY FOUNDATION

--Respondents

For The Applicant(s): Mr. A. G. Mukherjee, counsel

For The Respondent(s): Mr. D. Banerjee, counsel

Mr. A. Das, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

This application has been preferred to seek the following reliefs:

a) "An order directing the respondents, the servants agents and/or employees and each one of them to forthwith allow the applicant to revert back to the post of Statistical Assistant under RRRLF;

b) Pass any other order or orders and/or direction as this Hon'ble Tribunal may deem fit and proper."

2. Heard ld. counsel for both sides.

3. At hearing, Ld. counsel for the applicant would allege that the lien of the applicant has not been maintained, however, he admits that he has not challenged the same and seeks liberty to withdraw the present O.A to prefer a fresh application seeking appropriate reliefs.

4. Accordingly, with the consent of both parties, we dispose of the O.A with liberty to the applicant to withdraw the present O.A to file afresh.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

ss